

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 1 FEB 1995

Miscellaneous APPLICATION NO: 47 and 48 for 1994 in O.A.NO.1122 and

1151 to 1160 of 1994.

APPLICANTS: Sri.M.R.Nagaraj and ten others.,

V/S.

RESPONDENTS:- Secretary, M/o Communications, N.Delhi and
four others.,

To

1. Sri.Harikrishna S.Holla, Advocate,
No.34/3,Fifth Main, Second Floor,
Gandhinagar, Bangalore-560 009.
2. Sri.M.Vasudeva Rao, Additional
Central Government Standing
Counsel, High Court Building,
Bangalore-560 001.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 25-01-1995.

Issued on
01/02/95

AM

9c

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

Agony

gm*

MA 47/95 for CD
MA 48/95 for extension of time

Date

Office Notes 1124 P.M. 21/01/1995 to 11.30 A.M. Orders of Tribunal

(PKS)re/(GVR)HA

25. 01. 1995.

ORDER ON MA. 47 & 48 OF 1995

We see no good ground
to extend time.

M.A. for extension of
time is rejected.

Sd-

Sd-

HRS

VC.

TRUE COPY

Kalyan Dutt
Section Officer

Central Administrative Tribunal
Bangalore Bench
Bangalore



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 10 OCT 1994

APPLICATION NO: 1122/94 and 1151 to 1160/1994.

APPLICANTS:- Mr.M.R.Nagaraj and Ten Others.,
V/S.

RESPONDENTS:- Secretary, Department of Telecommunications,
New Delhi and four Others.,

I.

1. Sri.Harikrishna S.Holla,
Advocate, No.34/3, Vth Main,
Second Floor, Gandhinagar,
Bangalore-560 009.
2. Sri.M.Vasudeva Rao,
Additional Central Government
Standing Counsel,
High Court Building, Bangalore-1.

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 03-10-1994.

Issued on
10/10/94 R

9/c

for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION Nos. 1122/94 AND 1151 TO 1160/1994

MONDAY, THIS THE 3RD DAY OF OCTOBER, 1994

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN .. MEMBER (A)

1. Mr. M.R. Nagaraj,
S/o K. Ramachandra,
aged about 39 years
working as Accounts Officer,
O/o General Manager,
Bangalore Telephone Dist.,
Bangalore.

2. Mr. H. Shankar Narayan Bhat,
S/o Chandrashekhar Bhat,
aged about 44 years,
Accounts Officer (TRA),
O/O Telecom Dist. Engineer,
Kajubagh, Karwar.

3. Mr. N.M. Upadhyaya,
S/o Mahabaleswara Upadhyaya,
aged about 43 years,
Accounts Officer,
O/o Telecom Dist. Engineer,
Karwar.

4. Mr. V. Sundaresan,
S/o Late Venkataramana,
aged about 42 years,
Accounts Officer,
Telecom Elec. Division,
113/71, S.C. Road,
Bangalore - 560 009.

5. M. Prema Bai,
aged about 49 years,
Accounts Officer,
O/o General Manager,
Bangalore Telecom Dist.,
Bangalore - 560 009.

6. Mr. Anandakrishnaiah,
aged about 43 years,
Accounts Officer (TA),
O/o Chief General Manager,
Quality Assurance Circle,
Bangalore.

7. Mr. Y. Rajendrappa,
aged about 44 years,
Accounts Officer (SL),
O/o General Manager (W),
Bangalore Telecom Dist.,
Bangalore.

...

Applicants



8. Mr. J. Vijaya Raghavan,
aged about 41 years,
Accounts Officer (Cash),
O/o Telecom Dist. Engineer,
Tumkur.

9. Mr. R. Munirathnam Naidu,
aged about 45 years,
Accounts Officer (PLG),
O/o Telecom Dist. Engineer,
Tumkur.

10. S.S Bhat,
aged about 45 years,
Accounts Officer (TRA),
Telecom Dist. Manager,
Tilakwadi, Belgaum 590006.

11. G.K. Balur,
aged about 42 years,
Accounts Officer (Cash),
O/o Telecom Dist. Manager,
Belgaum 590 006.

... Applicants

(By Advocate Shri H.K.S. Holla)

Vs.

1. Ministry of Communications
through Secretary,
Dept. of Telecommunications,
Sanchar Bhavan,
New Delhi 110 001.

2. Dept. of Telecommunications,
through Member (Finance),
Sanchar Bhavan,
New Delhi 110 001.

3. Dept. of Personnel & Training
through Secretary,
Govt. of India, North Block,
New Delhi 110 001.

4. Dept. of Telecommunications,
through Asst. Director General(TE),
Sanchar Bhavan, New Delhi.

5. The Chief General Manager,
Telecom, Bangalore.

... Respondents

(By Advocate Shri M. Vasudeva Rao,
Addl. Central Govt. Stg. Counsel)

ORDER

Shri Justice P.K. Shyamsunder, Vice Chairman:

Having heard these applications which seek relief of

stepping up of pay to which relief the applicants herein are entitled on the basis of the judgment rendered by this Tribunal in O.A.

No.1006/93 and 285 to 299/94 disposed of on 19.7.1994, we find they are fully covered by our order supra both on facts and on law.

We, therefore, deem it appropriate to follow the decision in O.A.

No.1006/93 and 285 to 299/94, treating this matter to be no longer res-integra. In the result, we therefore, allow these applications and direct the respondents to step up the pay of the applicants in the cadre of Accounts Officer on par with their immediate juniors referred to in the applications. Financial benefits flowing from stepping up of pay is however restricted to three years prior to the date of filing of these applications (i.e., 15.07.1994).

2. The stepping up of pay and payment of consequential arrears to be done within three months from the date of receipt of a copy of this order. No costs.

Sd/-

Sd/-

(T.V. RAMANAN)
MEMBER (A)

(P.K. SHYAMSUNDAR)
VICE CHAIRMAN



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Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore